

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO. 2262
TO BE ANSWERED ON 07/08/2026

IMPLEMENTATION OF PM-KISAN IN TAMIL NADU

2262 Shri R. Dharmar:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

(a) the present status of implementation of the Pradhan Mantri Kisan Samman Nidhi (PMKISAN) Scheme in Tamil Nadu, including the number of farmers registered and beneficiaries receiving financial assistance, district-wise;

(b) the details of funds released and utilised under PM-KISAN in Tamil Nadu during the last five years;

(c) whether Government has assessed issues relating to beneficiary verification, exclusion of eligible farmers and grievance redressal in the State; and

(d) the steps being taken to ensure timely disbursement of benefits and wider coverage of eligible farmers in Tamil Nadu?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) The District-wise details of farmers benefitted in Tamilnadu and amount released to them during the latest 23rd instalment is at Annexure.

(b) The instalment-wise details of beneficiaries benefitted and amount released under PM-KISAN in the State of Tamilnadu in the last 5 years is as follows:

Instalment	Beneficiaries Benefitted	Amount Released (Rs. Crore)
8th Instalment (Apr'21 - Jul'21)	37,74,742	792.56
9th Instalment (Aug'21 - Nov'21)	37,09,970	744.82
10th Instalment (Dec'21 - Mar'22)	36,73,825	742.29
11th Instalment (Apr'22 - Jul'22)	31,92,736	707.52
12th Instalment (Aug'22 - Nov'22)	22,07,435	452.94
13th Instalment (Dec'22 - Mar'23)	20,29,580	414.31
14th Instalment (Apr'23 - Jul'23)	20,95,324	443.92
15th Instalment (Aug'23 - Nov'23)	20,45,378	491.40
16th Instalment (Dec'23 - Mar'24)	21,50,558	503.46
17th Instalment (Apr'24 - Jul'24)	21,83,436	460.03
18th Instalment (Aug'24 - Nov'24)	21,94,866	455.98
19th Instalment (Dec'24 - Mar'25)	22,58,933	501.92
20th Instalment (Apr'25 - Jul'25)	22,24,765	463.98
21st Instalment (Aug' 25-Nov'25)	21,66,082	433.22
22nd Instalment (Dec' 25-Mar'26)	21,56,436	431.29
23rd Instalment (Apr' 26-Jul'26)	21,65,457	433.61

(c) & (d) The funds are released through DBT directly into the Aadhaar seeded bank accounts of the beneficiaries. Under the PM-KISAN Scheme, the States/UTs are mandated to enroll the beneficiaries and validate and verify their data. The validation and checks of land seeding, Aadhaar linking with bank accounts and eKYC of the eligible beneficiaries have been made mandatory over the period to make the service delivery more efficient and transparent. The fulfilment of mandatory requirements by farmers and their validations is an essential condition to qualify as beneficiary and receive the benefits under the scheme. As and when farmers fulfil these mandatory conditions, they are eligible for benefits under the scheme.

A robust grievance redressal mechanism has been established under the PM-KISAN Scheme to address the grievances of farmers. Farmers may register their grievances through the PM-KISAN portal, where they are promptly examined and resolved by the concerned officers of the respective State/UT Governments. In addition, farmers may also lodge their grievances through the CPGRAMS portal, and such grievances are addressed and resolved in a timely manner.

Further, in order to ensure that no eligible farmer is left out, the Government of India undertakes saturation drives in coordination with the States/UTs, including Tamilnadu. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN including 1,21,859 in Tamilnadu. Further, under the Government's 100 days initiative in 2024, over 25 lakh eligible farmers were added under the PM-KISAN scheme including 20,816 in Tamilnadu. A nationwide saturation drive has also been undertaken from 1st June, 2026 under PM-KISAN alongwith the "Khet Bachao Abhiyaan" to expand the coverage of eligible farmers under the scheme which resulted in the addition of over 17 lakh new farmers including 40,240 in Tamilnadu. In addition, States/UTs also undertake saturation drives from time to time to identify and facilitate the enrolment of eligible farmers completing all mandatory conditions under the Scheme.

Issues related to beneficiary verification, inclusion of eligible farmers, grievance redressal and wider coverage of eligible farmers are assessed, reviewed, and monitored regularly through the State review meetings.

Annexure

**District-wise details of farmers benefitted in Tamilnadu and amount released to them
during the latest 23rd instalment**

#	District	23 rd Instalment (April 26-July 26)	
		No. of Beneficiaries	Amount Disbursed (Rs. in Cr.)
1	Ariyalur	65,962	13.21
2	Chengalpattu	25,895	5.18
3	Chennai	36	0.01
4	Coimbatore	46,780	9.36
5	Cuddalore	75,944	15.19
6	Dharmapuri	1,00,936	20.19
7	Dindigul	73,070	14.62
8	Erode	71,835	14.38
9	Kallakurichi	75,256	15.09
10	Kancheepuram	21,091	4.24
11	Kanniyakumari	1,17,290	23.46
12	Karur	48,527	9.72
13	Krishnagiri	86,431	17.29
14	Madurai	55,305	11.06
15	Mayiladuthurai	13,101	2.62
16	Nagapattinam	22,103	4.45
17	Namakkal	63,818	12.84
18	Perambalur	52,643	10.60
19	Pudukkottai	77,032	15.44
20	Ramanathapuram	54,055	10.81
21	Ranipet	40,282	8.06
22	Salem	1,17,176	23.45
23	Sivaganga	57,231	11.46
24	Tenkasi	37,068	7.42
25	Thanjavur	61,191	12.26
26	The Nilgiris	20,368	4.07
27	Theni	26,130	5.23
28	Thiruvallur	39,762	7.95
29	Thiruvarur	38,632	7.74
30	Thoothukkudi	47,935	9.61
31	Tiruchirappalli	98,717	19.76
32	Tirunelveli	29,175	5.86
33	Tirupathur	39,253	7.85
34	Tiruppur	62,228	12.46
35	Tiruvannamalai	1,40,999	28.22
36	Vellore	35,798	7.16
37	Viluppuram	78,964	15.80
38	Virudhunagar	47,438	9.49
	Grand Total	21,65,457	433.61
